POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

PARekh DISTRIBUTORS LIMITED

Regd. Off.: 3rd Floor, Jash Chambers, Sir P. M. Road, Fort, Mumbai - 400001.
Telfax: 022-66101718; E-mail: sanjeev.shah1711@gmail.com

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Mr. Gopal Shekhawat, Mrs. Pratibha Shekhawat** and **Gopal M Shekhawat (HUF)** (hereinafter collectively referred as 'Acquirers'), in connection with the Offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was made on February 10, 2012 in all editions of **Financial Express** (English), **Janasatta** (Hindi), and **Mumbai Lakshadweep** (Marathi).

1. **Name of the Target Company** : Parekh Distributors Limited
2. **Name of the Acquirer(s)** : Mr. Gopal Shekhawat, Mrs. Pratibha Shekhawat, and Gopal M Shekhawat (HUF)
3. **Name of Manager to the Offer** : Ashika Capital Limited
4. **Name of Registrar to the Offer** : Adroit Corporate Services Private Limited
5. **Offer details**
   a) **Date of Opening of the Offer** : May 02, 2012 (Wednesday)
   b) **Date of Closing of the Offer** : May 15, 2012 (Tuesday)
6. **Date of Payment of Consideration** : Not Applicable (No shares has been tendered in the Open Offer)
7. **Details of the acquisition:**

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 10/- per share Not Applicable		₹ 10/- per share Not Applicable	
(ii)	Aggregate Number of Shares Tendered	25,500		Nil	
(iii)	Aggregate Number of Shares Accepted	25,500		Nil	
(iv)	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 255,000/-		Nil	
		Number	**(%)**	**Number**	**(%)**
(v)	Shareholding of Acquirer(s) before Agreement / Public Announcement	Nil	Nil	Nil	Nil
(vi)	Shares acquired by way of Agreement	74,500	74.50	74,500	74.50
(vii)	Shares acquired by way of Open Offer	25,500	25.50	Nil	Nil
(viii)	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
(ix)	Post Offer Share Holding of Acquirer(s) (v+vi+vii+viii)	100,000	100.00	74,500	74.50
(x)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		25,500 (25.50%)	Nil	25,500 (25.50%)	25,500 (25.50%)

The Acquirers, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company.

Issued by Manager to the Offer:

ASHIKA

Growing & Sharing with You

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai-400021.
Tel: +91-22-66111700; Fax: +91-22-66111710, E-mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Kothari / Mr. Pranav Nagar

For and on behalf of Mr. Gopal Shekhawat, Mrs. Pratibha Shekhawat and Gopal M Shekhawat (HUF)

Place : Mumbai
Date : May 18, 2012

PRESSMAN